

(d) The capacity of the plant is 50,000 litres per day. The project is expected to cost about Rs. 8.75 lakhs.

**Shopping Centres in Housing Colonies  
by D.D.A.**

4019. SHRI KAMAL NATH : Will the Minister of URBAN DEVELOPMENT be pleased to state :-

(a) whether Government are aware that the D.D.A. as Lessor are constructing convenient shopping centres in the various housing colonies on land paid for and developed by the Cooperative House Building Societies and are netting crores of rupees on sale of shops; and

(b) whether Government will examine the legalities for the D.D.A. to appropriate the entire sale proceeds without sharing any portion with the Cooperative Housing Societies for the expenditure incurred by them ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) As per the agreement entered with the Societies, the land other than residential plots reverts back to the D.D.A. for disposal after development and the same is disposed off as per the provisions of D.D.A. (Disposal of Developed Nazul Land) Rules, 1981.

(b) Question does not arise.

**Delay in Settlement of Dues of Deceased  
Employees of Central Warehousing  
Corporation (Delhi)**

4020. DR. CHANDRA SHEKHAR VERMA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is inordinate delay in Central Warehousing Corporation (Delhi Zone) in settling the claims of relatives of deceased employees, if so, the reasons therefor;

(b) whether relations are put to great hardship because of delay in settling the dues admissible to the deceased employees towards Contributory Provident Fund, Gratuity, Group Insurance, Bonus and Pay and Allowances etc.

(c) the number of such cases of deceased employees during the last three years and in how many such claims of their relations have not so far been settled and reasons therefor; and

(d) the steps taken to settle such cases expeditiously to prevent hardship to relations of deceased employees ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) to (d) Information is being collected.

**Procurement of Rice by Andhra Pradesh  
State Civil Supplies Corporation**

4021. SHRI C. SAMBU :  
SHRI E. AYYAPU REDDY :  
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether State Government of Andhra Pradesh have approached Union Government for consideration of their proposal to give concessional credit and to permit procurement of rice by Andhra Pradesh State Civil Supplies Corporation at procurement prices to substantiate their "Rs. 2/- a kilogram rice programme" in the State :

(b) if so, the details of the permission accorded by Union Government; if any; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) to (c) Yes, Sir. The requests were not acceded to. It is the policy of the Central Government that there should not be foodgrains procurement, simultaneously, for both, the State and the Central Pool, in a State. Concessional bank credit is available only when procurement is made at support prices fixed by the Government.

**Improvement of Children's Films**

4022. PROF. NARAIN CHAND PARASHAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state: